

during preliminary discussions for a cut in fertilizer subsidy.

The subsidy on low analysis fertilizers such as Ammonium Sulphate, Calcium Ammonium Nitrate, Ammonium Chloride and Sulphate of Potash, which are sold in comparatively small quantity, has been withdrawn and the maximum sale price of other fertilizers has been increased by 40 per cent on an average, by an order issued by the Government on 25th July, 1991.

(b) and (c) During the last three years, the amount of subsidy paid on indigenous fertilizers and on imported fertilizers has been as follows:

Year	(Rs. in crores)	
	Amount of subsidy on indigenous fertilizers	Amount of subsidy on imported fertilizers
1988-89	3,000.00	200.70
1989-90	3,771.00	771.10
1990-91	3,729.73	659.33

The above figures do not indicate any definitive trend as between indigenous and imported fertilizers.

The amount of subsidy paid for indigenous and imported fertilizers during the period from 1-4-1991 to 30-6-1991 is Rs. 1043.47 crores and Rs. 190.82 crores respectively.

Delinking Confirmation from availability of Permanent Posts

1668. SHRI M. VINCENT: Will the PRIME MINISTER be pleased to state:

(a) whether the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) had issued an Office Memorandum dated 28th March, 1988 wherein delinking of confirmation from the availability of permanent posts had been ordered;

(b) whether the said Office Memorandum also provided that confirmation would be made a one-time event in the career of a Government Servant at the entry grade and that an officer be con-

sidered for confirmation immediately after successful completion of his period of probation;

(c) whether it is a fact that the Grade II Officers/Head Clerks/Assistants serving in the Delhi Administration since 1986/1987 have not so far been confirmed in their respective entry grades and even a DPC has not been appointed by the Delhi Administration to consider their cases; and Administration to consider their cases; and

(d) what are the reasons for which the Delhi Administration has not been able to comply with those orders of the Ministry which came into effect on 1.4.1988 and by what time the officers referred to in Part (C) above are likely to be confirmed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) Yes, Sir.

(c) It is a fact that the Grade II officers of Delhi Administration Subordinate Service Cadre serving in Delhi Administration since 1986-1987 have not so far been confirmed in their respective entry grades. However, DPC for confirmation already exists.

(d) The Government of India instructions dated 28-3-1988 apply only to regular appointments. No regular appointments could be made in Delhi Administration since 3-12-80 on account of various court cases. However, appointments made from 1981 to 1990 have since been regularised and action for confirmation is being taken.

Appeals against JCT NEG move to manufacture T.V. Glass Shells for BEL-NEG.

1669. SHRI A. NALLASIVAN: Will the Minister of DEFENCE be pleased to state:

(a) whether Government have received appeals from Bharat Electronics Limited (TALOJA, SAVE FORUM) Maharashtra against JCT NEG move to manufacture T.V. Glass Shells (Colour) instead of BEL-NEG;

(b) if so, what action have Government taken thereon;

(c) whether it is a fact that the BEL has the potential to develop TV Glass Shells; and

(d) if so, whether it is also a fact that they can also produce the TV Glass Shells in combination with NEG-BEL?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) The representations from the BEL Taloja Save Forum, Taloja, requested Government not to approve any proposal from M/s. JCT Electronics Ltd. and its Japanese partner M/s. NEG to set up a unit for the production of B&W TV Glass Shells as this would be against the interests of Bharat Electronics. It was further suggested that when such a proposal is received NEG may be advised to have a joint venture with Bharat Electronics for expansion/introduction of colour technology at the Taloja unit.

In the above context, it is clarified that so far Government have not received any proposal from JCT Electronics Ltd. for foreign collaboration with NEG Japan for manufacture of B&W TV glass shells. If such a proposal is received, it will be considered in accordance with prescribed procedure. It is also mentioned that at present there is no proposal to introduce colour glass technology at BE's Taloja Unit. As such, the question of setting up a joint venture by the company for this purpose with the M/s. NEG, Japan or any other foreign collaborator does not arise.

(c) and (d) Bharat Electronics is already manufacturing Glass Shells for Black and White picture tubes.

Panel on the Working of Doordarshan

1670. DR. YELAMANCHILI SIVAJI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether Government propose to

constitute panels in regard to the working of Doordarshan; and

(b) if so, the details thereof together with the guidelines to nominate the members of the panel?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir. There is no proposal at present to constitute panels in regard to the working of Doordarshan.

(b) Does not arise.

उत्तरी बिहार में प्रकाशित नकली दैनिक समाचार पत्र और पत्रिकाएँ

1671. श्री राम अद्वेश सिंह: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तरी बिहार में अनेक नकली दैनिक समाचार-पत्रों और साप्ताहिक पत्रिकाओं का प्रकाशन किया जा रहा है जिनके लिए अखबारो-कागज का कोटा प्राप्त कर लिया जाता है और उसे काला-बाजार में बेच दिया जाता है;

(ख) क्या यह भी सच है कि ऐसे पत्र और पत्रिकाएँ सरकार या सरकारी-क्षेत्र के उद्योगों से लाखों रुपये के दिज्ञापन प्राप्त कर रही हैं;

(ग) क्या यह भी सच है कि समाचार पत्रों और पत्रिकाओं की 50-100 प्रतियाँ प्रकाशित करके, ऐसे व्यक्ति इस आशय के जाली दस्तावेज तैयार कर लेते हैं कि उनके द्वारा समाचार-पत्रों और पत्रिकाओं की हजारों और लाखों प्रतियों का प्रकाशन किया जा रहा है; और

(घ) क्या सरकार मुजफ्फरपुर, छपरा, दरभंगा और समस्तीपुर स्थित ऐसे प्रकाशनों पर छापे मारेगी ?